

(b) if so, whether the proposed board will collaborate with the Marine Products Export Development Authority and National Fisheries Development Board; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI HARISH RAWAT): (a) The Government has not approved setting up of an autonomous agency namely the National Fish Processing Development Board.

(b) and (c) Question does not arise.

#### **Food processing capacity**

1785. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government is aware that a large quantity of food products is wasted in the country;

(b) if so, the estimated quantity wasted;

(c) the reasons therefor;

(d) the food processing capacity in the country, State-wise; and

(e) the steps being taken to increase this capacity in the country?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI HARISH RAWAT): (a) to (c) Yes, Sir. Due to fragmented supply chain and lack of adequate processing infrastructure along the value chain, the processing levels in the country are quite low resulting in considerable amount of wastage of agri and horticulture produce.

As per a study conducted by the Central Institute for Post Harvest Engineering and Technology, Ludhiana, post harvest losses in 2009 were estimated to be Rs. 44,530 crores.

(d) As per the competitiveness report of National Manufacturing Competitiveness Council there are 25,367 registered food processing units in the country whose total invested capital is Rs. 84,094 crores and Annual turnover is Rs. 204,267 crores. Details are given in the Statement (*See below*).

(e) The Ministry of Food Processing Industries (MFPI) has been implementing various plan schemes for promotion and development of food processing sector by providing assistance to entrepreneurs so as to encourage private investment in the sector. These schemes are i) Scheme for Infrastructure Development with major components *i.e.* Mega Food Park, Cold Chain, Value addition & Preservation Infrastructure & Modernization of Abattoirs, ii) Technology Upgradation/Establishment/ Modernization of FPIs, iii) Scheme for Quality Assurance, Codex Standards and R&D iv) Scheme for Human Resource Development, v) Scheme for Strengthening of Institution and vi) Scheme for Upgradation of Quality of Street Food.

**Statement**

*State-wise details of the Statistic data on number of registered  
food processing industries*

Amount in Rs. Crore					
State	Factories in Operation Number	Invested Capital	Total Output	Net Value Added	Profit
1	2	3	4	5	6
Andhra Pradesh	6,402	9,676	27,275	2,583	1,198
Tamil Nadu	3,736	6,319	14,181	1,503	455
Maharashtra	2,238	16,055	28,679	2,692	-201
Uttar Pradesh	1,719	14,023	24,549	2,552	676
Punjab	1,628	4,186	11,604	1,298	594
Karnataka	1,390	6,275	11,270	1,658	584
Gujarat	1,307	6,625	26,018	1,228	363
West Bengal	1,147	2,910	7,563	532	105
Kerala	1,059	2,018	6,787	613	69
Assam	897	- 1626	4,183	477	177
Haryana	564	3,202	6,160	669	182

1	2	3	4	5	6
Chattisgarh	561	1,086	3,206	5	-82
Orissa	535	1,046	2,190	75	-31
Madhya Pradesh	517	2,965	13,289	446	105
Rajasthan	506	1,674	6,246	513	283
Uttarakhand	274	1,272	2,315	194	14
Bihar	191	915	1,209	124	-8
Jharkhand	108	117	302	40	15
Delhi	103	586	3,442	208	100
Himachal Pradesh	97	394	716	71	29
Jammu & Kashmir	93	270	519	11	-22
Goa	80	410	806	185	129
Puducherry	55	198	972	219	183
Tripura	50	46	89	19	13
Daman & Diu	28	79	176	47	22
Chandigarh (U.T.)	27	39	156	15	4
Nagaland	16	8	31	2	0
Meghalaya	13	44	61	-21	-25
Manipur	12	7	24	1	0
Dadra & Nagar Haveli	10	18	241	100	95
Andaman & Nicobar Islands	4	4	5	2	1
Total	25,367	84,094	204,267	18,061	5,027